

Present:- Sri N. J. Haque, CJM, Sonitpur, Tezpur

Dhekiajuli PS Case No-390 of 2021
GR Case No-2206 of 2021
U/S-380 of IPC

ORDER

23.08.2021

Case record put up today along with a prayer filed by the I/O ASI Amirul Islam of Orang PS praying for handing over the accused person, named, Sri Amio Khakhlari @ Bankar, who is in judicial custody in connection with Dhekiajuli PS Case No-390 of 2021, under section-380 of IPC, so that he may be produce before Ld. Judicial Magistrate First Class, Udalguri in connection with Orang P.S Case No-100/2021 under section-379/411 of IPC.

The I/O along with his prayer submitted one no. of production warrant issued against the above-named accused and a copy of order dated-21.08.2021 passed by Ld. Judicial Magistrate First Class, Udalguri.

Perused the entire case record. Heard the prosecution side.

It disclosed from the prayer submitted by the I/O that on 21.08.2021 Ld. Judicial Magistrate First Class, Udalguri directed the I/O to produce the aforesaid accused against whom Orang PS Case No-100/2021 pending before the Ld. Judicial Magistrate First Class, Udalguri.

Therefore, considering all the aforesaid discussion, this court finds sufficient reason to believe that the aforesaid accused is now required to be produced before the Ld. Judicial Magistrate First Class, Udalguri in connection with Orang PS Case No-100/2021 under section-380/411 of IPC.

Hence, the prayer filed before this court by the I/O appears to be tenable and same is liable to be allowed. Accordingly, the prayer of the I/O is allowed and consequent to that the I/O sets at liberty to take the above-named accused from the Central Jail, Sonitpur, Tezpur for his production before the Ld. Judicial Magistrate First Class, Udalguri.

23.08.2021

Superintendent of Central Jail, Sonitpur, Tezpur is directed to make all the necessary arrangement so that the I/O may produce the above-named accused before the Ld. Judicial Magistrate First Class, Udalguri.

Let a copy of this order be transmitted to the Superintendent of Central Jail, Sonitpur, Tezpur and the I/O concerned.

It is also directed that all the concerned above shall make all the necessary endeavor for production of the aforesaid accused person before this court as on when he is required to be produced.

Inform all the concerned.

Sri N. J. Haque
Chief Judicial Magistrate
Sonitpur, Tezpur
